

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 187 OF 2017

Dated: 22nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Green Energy Association

...Appellant(s)

Vs.

**Maharashtra Electricity Regulatory Commission &
Ors.**

...Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

Ms. Pratiti Rungta

Mr. Sumit Pargal for R-1

Mr. Krishna Dayama for R-2

ORDER

List the matter for hearing on **30.09.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj